

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

Appeal No. 239 of 2015,
Appeal No. 240 of 2015 & IA 393 of 2015,
Appeal No. 241 of 2015 & IA 394 of 2015
Appeal No. 203 of 2015

Dated: 1st December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Appeal Nos. 239 of 2015, 240 of 2015 & 241 of 2015

Indian Wind Power Association Appellant(s)
Vs.
Tamil Nadu Generation & Distribution Corp. Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Shruti Iyer
Mr. Senthil Jagadeesan
Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R-1

Appeal No. 203 of 2015

TANTRANSCO Ltd. & Ors. Appellant(s)
Vs.
M/s. Indian Wind Power Association & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. S.Vallinayagam

Counsel for the Respondent (s) : Ms. Raveena Dhamija
Mr. Apoorva Misra for R-2

Ms. Shruti Iyer
Mr. Senthil Jagadeesan for R-1
Ms. Swapna Seshadri

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **16.02.2017.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson